

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1390 OF 2003

ORIENT PAPER & INDUSTRIES LTD.

Appellant (s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

(With office report)

WITH T.P.(C) NO. 216 of 2006

(With application for directions and exemption from filing OT of annexures and stay and with office report)

Date: 18/10/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. K.K. Venugopal, Sr.Adv.

Mr. Prakash Shrivastava,Adv.

For Respondent(s) Ms. Vibha Datta Makhija,Adv.

Mr. B.S. Banthia,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master

LIST OF BOOKS REFERRED

1. 2000 (9) SCC 68
2. 1995 (1) SCC 655
3. 2005 (1) SCC 385 at 390